IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 95(ND)/2017

IN THE MATTER OF:

Anand Builtech Pyt. Ltd.

Applicant/Petitioner

Order under Section 66

Order delivered on 10.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/Petitioner: Mr. Suresh Kumar, Advocate

For the ROC/RD, Delhi:

Mr. Manish Raj, Company Prosecutor

ORDER

Due to paucity of time, the matter could not be taken up for hearing.

List for further consideration on 07.11.2017.

(CHIEF JUSTICE M.M.KUMAR)

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PRESIDENT

(DEEPA KRISHAN) MEMBER(TECHNICAL)

10.10.2017 Vineet